

Funds requirement for railway projects

2305. SHRI UPENDRA KUSHWAHA: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of railway projects/activities shelved for want of funds;
- (b) the details of railway projects which have remained unfinished due to lack of funds and the quantum of finances required to complete those projects; and
- (c) the details of new investment projects of Railways for which private investment in PPP mode would be needed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) No sanctioned project has been shelved for want of funds.

(b) There is huge shelf of ongoing projects and limited availability of resources. Funds have to be provided for all the ongoing projects. As on 01.04.2012, there are 347 ongoing new line, gauge conversion and doubling projects requiring about ₹ 1.47 lakh crores for their completion. The projects are progressing as per availability of resources.

(c) The following projects have been identified for execution through PPP:—

1. High Speed Corridor (Mumbai-Ahmedabad).
2. Elevated Rail corridor in Mumbai between Churchgate and Virar.
3. Redevelopment of stations.
4. Logistics Parks and Private Freight Terminals.
5. Wagon leasing and other freight schemes.
6. Port connectivity projects.
7. Dedicated freight corridor.
8. Loco and coach manufacturing units.
9. Captive power generation; Renewable energy and other energy saving projects.

Proposal to declare Lonavla-Pune-Daund-Jejuri section as suburban zone

2306. SHRI PRAKASH JAVADEKAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether in view of rapid increase in population and growing commuter's requirement on Lonavla-Pune-Daund-Jejuri section, the Ministry has any proposal of declaring it as suburban zone;